

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1330/2017

New Delhi this the 24th day of April, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Indu Thakur (Aged about 28 years), Group C,
D/o Sh. A.S. Thakur,
R/o C-53, Nawada Housing Complex,
Dwarka More, New Delhi-110059.

... Applicant

(By Advocate : Sh. T.N. Tripathi).

Versus

GNCTD through

1. Chief Secretary,
Delhi Secretariat,
IP Estate, New Delhi.
2. The Director of Education,
Directorate of Education,
Old Secretariat,
Delhi-52.
3. The Director,
Directorate of Education,
Planning Branch,
Old Patrachar Building,
Timarpur, Delhi.

... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant has submitted that the applicant was relieved from Bijwasan, Bharthal Road, GGSSS-1821035 to join at SKV Kair 1822040. However, she could not join there because there was no vacant post of TGT (English) in that school. The OSD-I, District, South West B, then wrote to the Planning Branch on 21.11.16 to open the link pertaining to her ID so that she could be adjusted in some other school. The applicant also submitted a

representation on 22.11.2016. She also submitted a reminder on 28. 03.2017. However, the respondents have not taken any decision on the same. Learned counsel for the applicant has submitted that the respondents be directed to take an early decision on her representation.

2. In view of the limited prayer made by the applicant, we dispose of this OA at the admission stage itself without issuing notices to the respondents and without going into the merits of the case with a direction to them to decide the aforesaid representation of the applicant by means of a reasoned and speaking order within a period of four weeks from the date of receipt of certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/